CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.526/2002 in OA No.100/95



New Delhi this the 8th day of October, 2004.

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A) HON'BLE MR. SHANKER RAJU, MEMBER (J)

- Jagdish Prasad,
 S/o Sh. Ram Dulari,
 R/o Qtr. No. C-17, Khichdi Pur,
 New Delhi.
- 2. Parmeshwari,
 S/o Sh. Sakal,
 R/o Janta Camp,
 Bhairon Mandir,
 Gate No.1,
 Pragati Maidan, New Delhi.
- 3. Ram Kumar Yadav, S/o Sh. Pyare Lal, R/o Qtr. No.E-10, Khichdi Pur, New Delhi.
- 4. Changu Ram,
 S/o Sh. Ram Dhin,
 R/o Janta Camp,
 Bhairon Mandir,
 Gate No.1,
 Pragati Maidan,
 New Delhi.

-Applicants

(By Advocate Shri B.B. Raval)

-Versus-

- Sh. Onkar Chandra, Secretary, Ministry of Human Resource Development, Govt. of India, Shastri Bhawan, New Delhi.
- Mrs. Kasturi Menon,
 Director General,
 Archaeological Survey of India,
 Janpath, New Delhi.

-Respondents

(By Advocate Shri U. Srivastava, proxy for Sh. M.K. Gaur, Counsel)

ORDER (ORAL)



Mr. Shanker Raju, Member (J):

Learned proxy counsel states that the order of this Tribunal has been stayed by the High Court. In this view of the matter CP is disposed of with liberty to the either party to revive the CP at an appropriate stage. Notices are discharged.

(Shanker Raju) Member (J)

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(V.K. Majotra) Vice Chairman

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